

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 230 of 2013

Dated : 16th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Chhattisgarh State Power Trading Co. Ltd. ... Appellant(s)

Versus

**Chattisgarh State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

**Counsel for the Respondent(s) : Ms. Pallavi Sharma
Mr. S.R. Mudlli for R-2**

ORDER

Learned counsel for the appellant undertakes to file rejoinder on or before 2nd January, 2014.

Post the matter for hearing on **15th January, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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